

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1263

ANSWERED ON:07.12.2015

FDI Proposals

Chavan Shri Ashok Shankarrao; Gaikwad Dr. Sunil Baliram; Gupta Shri Sudheer; Kachhadia Shri Naranbhai; Kirtikar Shri Gajanan Chandrakant; Mahato Shri Bidyut Baran; Singh Shri Kunwar Haribansh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has enhanced Foreign Investment Promotion Board (FIPB) monetary limit to approve foreign investment proposals of upto 5,000 crore in recent past;
- (b) if so, the details thereof;
- (c) whether the Government has notified the sectors in which direct approval by FIPB could be applicable;
- (d) if so, the details thereof;
- (e) whether the Government's decision has been criticized in several quarters;
- (f) if so, the details thereof and the reaction of the Government thereto; and
- (g) the steps taken to overcome the hurdles in FDI ?

Answer

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THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)

(a) & (b): Yes. The Government has decided that Minister of Finance who is incharge of Foreign Investment Promotion Board (FIPB) would consider the recommendation of FIPB on proposal with total FDI equity inflow of and below Rs. 5000 crore.

(c) & (d): Sectors requiring approval of the Government are listed in the Consolidated FDI Policy Circular of 2015 as amended from time to time. Consolidated FDI Policy Circular is available on the website of Department of Industrial Policy & Promotion at www.dipp.nic.in .

(e) to (g): This move of the Government has largely been welcomed by various stakeholders.
